

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2445
TO BE ANSWERED ON THE 3RD DECEMBER, 2019
COLD STORAGE AND WAREHOUSING INFRASTRUCTURE

2445. SHRI Y.S. AVINASH REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the Ministry has planned to strengthen the cold storage and warehousing infrastructure in the country;
- (b) if so, the details thereof;
- (c) whether considerable funds have been allocated to take up and strengthen the cold storage and warehousing infrastructure centres and if so, the details thereof; and
- (d) whether any such projects have been identified in the State of Andhra Pradesh for release of grants and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): Department of Agriculture, Cooperation & Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) for holistic development of Horticulture in the country, which includes assistance for development of Post Harvest Management (PHM). Post Harvest Management component includes, inter-alia, setting up of cold storages also.

The component is demand/ entrepreneur-driven from among entrepreneurs, private companies, cooperatives, farmers groups etc through commercial ventures for which assistance at the rate of 35% of admissible project cost in general areas and 50% in hilly and scheduled areas is available as credit linked back ended subsidy through respective State Horticulture Missions.

Funds under the scheme are allocated to States on the basis of Annual Action Plan (AAP) received from State Level Executive Committee (SLEC), availability of resources and requirement of States

Under MIDH, State-wise funds allocated to various States including Andhra Pradesh for development of horticulture including setting up of cold storages during last three years and current year under MIDH are **Annexed**.

Further, as reported by State Government of Andhra- Pradesh, 6 new projects for setting up of cold storage have been identified out of which administrative sanction for 3 units have been issued with a financial assistance of Rs. 420.00 lakh.

National Horticulture Board (NHB) is implementing a scheme namely “Capital Investment Subsidy for Construction/Expansion/Modernization of Cold Storages and Storages for Horticulture Produce”. Under the scheme, credit linked back-ended subsidy at the rate 35% of the capital cost of the project in general areas and 50% in case of North East, Hilly States & Scheduled areas for construction/expansion/modernization of cold storage and CA storage is available for storage capacity above 5000 MT up to 10000 MT. In case of North Eastern Region, the units with capacity above 1000 MT are also eligible. The Scheme is demand/ entrepreneur-driven.

NHB has sanctioned 7 cold storages with financial assistance of Rs. 11.39 crores to Andhra Pradesh during 2016-17 to 2019-20 (as on 31.10.2019).

Ministry of Food Processing Industries is also implementing the Scheme for “Integrated Cold Chain and Value Addition Infrastructure” as one of the component of Pradhan Mantri Kisan Sampada Yojana with the objective of arresting post-harvest losses of horticulture & non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grant-in-aid at the rate of 35% for general areas and 50% for North Eastern and Himalayan States, ITDP areas and Islands for storage and transport infrastructure and 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of Rs.10 crore per project for setting up of integrated cold chain projects including irradiation facility without any break from the farm gate to the consumer.

Under this scheme 20 cold chain projects have been sanctioned in the State of Andhra Pradesh with financial assistance of Rs. 170.02 crore during 2016-17 to 2019-20 (as on 31.10.2019).

Further, depending on requirement in specific areas and for modernization of the storage facilities, Department of Food & Public Distribution has been implementing the following schemes for construction of godowns including silos in the country:

- i. **Private Entrepreneurs Guarantee (PEG) Scheme:** Under this Scheme, which was formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by FCI. A capacity of 143.08 Lakh Metric Tons (LMT) has been created as on 31.10.2019. Under the scheme, no funds are allocated by Government for construction of godowns and full investment is done by private parties/CWC/State Agencies.
- ii. **Central Sector Scheme:** This scheme is implemented in the North Eastern States along with a few other States. Funds from annual budgetary allocation are released by the Government of India to FCI and also to the State Governments for construction of godowns. A capacity of 1.84 LMT has been completed by FCI and 0.50 LMT by State Governments from 01.04.2017 upto 31.10.2019.
- iii. **Construction of steel silos:** In addition to conventional godowns, Government of India has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership mode for modernizing storage infrastructure and improving shelf life of stored foodgrains. As on 31.10.2019, a capacity of 7.25 LMT silos has been created.

Annexure

Details of State-wise funds allocated to various States for development of horticulture including setting up of cold storages during last three years (2016-17 to 2018-19) and current year (as on 14.11.2019) under MIDH {National Horticulture Mission (NHM) and Horticulture Mission for North East & Himalayan States (HMNEH)}

(Rs. in crore)

S. No.	State	Allocation (GOI)
1	Andhra Pradesh	376.06
2	Arunachal Pradesh	116.60
3	Assam	224.00
4	Bihar	97.62
5	Chhattisgarh	404.46
6	Goa	12.54
7	Gujarat	416.78
8	Haryana	361.68
9	Himachal Pradesh	146.50
10	Jammu & Kashmir	194.50
11	Jharkhand	148.36
12	Karnataka	405.94
13	Kerala	171.84
14	Madhya Pradesh	167.70
15	Maharashtra	513.94
16	Manipur	138.00
17	Meghalaya	135.00
18	Mizoram	133.00
19	Nagaland	137.00
20	Orissa	277.82
21	Punjab	221.72
22	Rajasthan	302.78
23	Sikkim	111.00
24	Tamil Nadu	326.06
25	Telangana	121.80
26	Tripura	154.00
27	Uttar Pradesh	208.54
28	Uttarakhand	172.31
29	West Bengal	137.82
30	A & N Islands	8.00
31	Puducherry	8.00
32	Dadra & Nagar Haveli	2.00
33	Daman & Diu	4.50
34	Delhi	2.00
35	Lakshadweep	3.20
	Total	6363.07
